

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1575/2024

RAM CHANDRA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 7780/2020 - APPLICATION U/S 7-A [9(2) old] OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 , IA No. 125854/2019 - APPLICATION U/S 7-A [9(2) old] OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015, IA No. 136709/2019 - EXEMPTION FROM FILING O.T., IA No. 125855/2019 - EXEMPTION FROM FILING O.T., IA No. 7784/2020 - EXEMPTION FROM FILING O.T. AND IA No. 136708/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Crl.A. No. 1576/2024 (II)

(FOR ADMISSION and I.R. and IA No.102805/2017-EXEMPTION FROM FILING O.T.)

Date : 07-08-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)	Mr. Sarvam Ritam Khare, AOR Mr. Akash Shukla, Adv. Mr. Anuj Agarwal, Adv. Mr. Aarohi Bhalla, Adv. Mr. Anupam Mishra, AOR Mr. Jenis V Francis, Adv. Mr. Harikumar V., Adv. Mr. Somnath Bhattacharya, Adv.
For Respondent(s)	Mr. S.R. Singh, Sr. Adv. Ms. Tulika Mukherjee, AOR Mr. Beenu Sharma, Adv. Mr. Venkat Narayan, Adv. Mr. Sabarish Subramanian, AOR Mr. Vishnu Unikrishnan, Adv. Mr. B. Sarathraj, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

**On the request made by the learned counsel appearing for one
of the appellants, list on 26th September, 2024.**

**(ASHISH KONDLE)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**